

(b) if not the reasons for delay; and
 (c) whether rules governing seniority etc. have been framed?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) The particulars of the departmental candidates eligible for appointment to the Indian Statistical Service and the Indian Economic Service at the initial constitution have been furnished to the Union Public Service Commission recently and the Commission will take some time to make selections.

(c) The rules governing seniority of officers to be appointed to the two Services will be framed after they are appointed to the services. The question of evolving rules for the fixation of pay of officers to be appointed to these Services at the initial constitution is under consideration. Other rules have already been issued in the Gazette of India, Extraordinary, dated the 1st November, 1961.

Committee on University Examinations

659. { Shri Umanath:
 Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) whether Government have received the views of State Governments and University Vice-Chancellors on the recommendations of the Committee on University Examinations;

(b) if so, which are the States and Universities that have sent the views and what are the views; and

(c) which of the Universities have implemented and which recommendations?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The Report of the Committee on Examination Reform has been circulated for comments by the University Grants Commission to Universities only. Com-

ments have so far been received from eight Universities viz.:

- (1) M. S. University of Baroda.
- (2) Patna University,
- (3) Calcutta University,
- (4) Delhi University,
- (5) Allahabad University,
- (6) Kerala University,
- (7) Roorkee University,
- (8) S. V. Vidyapeeth.

They are in general agreement with the recommendations made by the committee.

(c) The Vice-Chancellors at a conference held in New Delhi from 11th to 13th October, 1962 have generally accepted the recommendations made by the Committee, except those relating to (i) the introduction of two additional papers at the school leaving examination, (ii) changing the present system of awarding marks and (iii) delay in announcing examination results. The implementation of the recommendations will take time.

Police Patrol System in Delhi

660. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a new beat system has been introduced in Delhi on the pattern of the London system where-under the police patrol parties would visit every part of the capital after every one hour;

(b) if so, what are the salient features of the system; and

(c) what are the reasons that prompted Government to introduce the new system in the Capital?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) and (c). Do not arise.

Stipends to Tribal Students of Subroom (Tripura)

661. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

(a) whether it is a fact that monthly stipends awarded to Tribal students of